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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 845/93.

Between:

Date of Order: 13-9-93.

T.John.

.. Applicant.

and

1. The Employment Exchange, Officer, Guntur, Guntur Dist.
2. The Regional Provident Fund Commissioner-II, Padmavathi Buildings, Lakshmpuram, Guntur-7.

.. Respondents.

For the Applicant: Mr. N.Rammohan Rao, Advocate

For the Respondents: Mr.Vilas v.Afzul Purkar, SC for PF.

CORAM: Mr.D.Panduranga Reddy, Spl Commr for Adm. State.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO : VICE CHAIRMAN
AND

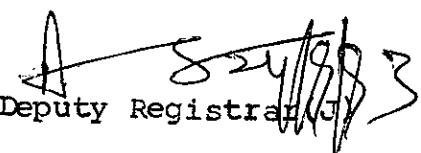
THE HON'BLE MR.P.T.TIRUVENGADAM : MEMBER(ADMN)

The Tribunal made the following Order:-

Heard all the advocates for rival sides.

This OA was filed praying for a direction to R-1 to sponsor his name for consideration by R-2 for appointment to the post of Messenger.

It is now stated for the applicant that he is not qualified for the said post and hence this OA is not pressed. Accordingly this OA is dismissed. The interim order dated 23.7.93 stands vacated. No costs.


Deputy Registrar

To

1. The Employment Exchange Officer, Guntur, Guntur Dist.
2. The Regional Provident Fund Commissioner-II, Padmavathi Buildings, Lakshmpuram, Guntur-7.
3. One copy to Mr.N.Rammohan Rao, Advocate, CAT.Hyd.
4. One copy to Mr. Vilas v.Afzul Purkar, SC for P.F. CAT.Hyd.
5. One spare copy.
6. One copy to Mr.D.Panduranga Reddy, Spl Commr for Adm. State.

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COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHY : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.RIRUVENGADAM:M(A)

Dated: 13-9-1993

CRDER/JUDGMENT.

M.A/R.A/C.A.N.

in

O.A.No. 845/93

T.A.No. (W.P.)

Admitted and Interim directions
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered

No crder as to costs.

pvm

